

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 899
ANSWERED ON 21.07.2022

PARTICIPATION OF MUSLIM IN CENTRAL POLICE FORCES

899. SHRI RAVIKUMAR D.:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has any data on the participation of Muslims in central police forces and if so, the details thereof;
- (b) the details of the share of Muslims in Army, Navy and Air Force; and
- (c) whether the Government has any proposal to give emphasis on recruitment of Muslims and other religious minorities in Agnipath scheme; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Ministry of Home Affairs has informed that the selection in Central Armed Police Forces (CAPFs) is based on merit. Religion is not the criterion in merit based selection.

(b) to (d) Recruitment in the Armed Forces is based on merit and is open equally to every citizen of the Country without discrimination on the basis of caste, creed, tribe or religion, provided the candidate meets the laid down age, physical, medical and educational criteria. Further, the "Agnipath scheme" is sub-judice before the Hon'ble Supreme Court of India.
